GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
OFFICE OF THE REGIONAL DIRECTOR, SOUTH EAST REGION, HYDERABAD,  
3rd FLOOR, CORPORATE BHAWAN, TATTI ANNARAM, GSI BANDLAGUDA  
NAGOLE, HYDERABAD-500068.

Date: 12-02-2020

NOTICE

Subject: Empanelment of Mediators under Section 442 of the Companies Act, 2013 in Mediation and Conciliation Panel- Applications invited-Reg.

In exercise of powers conferred under Section 442 of the Companies Act, 2013 r/w Companies (Mediation and Conciliation) Rules, 2016 the undersigned being the competent authority hereby invites applications from persons interested in getting empanelled as mediator or conciliator and possessing the requisite qualifications specified in Rule 4 of the Companies (Mediation and Conciliation) Rules, 2016.

Hence, interested eligible persons and Professionals may apply in requisite form and submit their applications by post at the address given above or by email sent to rd.ser@mca.gov.in latest by 28.02.2020, 11.59pm. Applications received after the due date will be not be entertained. Further, those who are already empanelled earlier need not apply again.

(M.P.SHAH)  
REGIONAL DIRECTOR,  
SER, HYDERABAD.